THE MINISTER OF ENERGY (SHRI) P. RAMACHANDRAN): The rural electrification projects financed by REC envisage extension of electricity to new villages and also intensive electrification of already electrified villages. These projects are phased for completion over a period ranging upto five years from commencement. A statement showing perdentage of population in each State in the villages covered under the projects sanctioned by the Corporation upto 31-3-1977 (including already electrified villages) is enclosed.

STATEMENT

Precentage of rural population in the new villages as well as already electrified villages covered by the Rural Electrification Corporation schemes sanctioned upto 31-3-77.

S. N	No. State				Percentage of rural population
1	Andhra Prad	lesh			20.94
2	Assam .				20.40
3	Bihar .				21.68
4	Gujarat				11.27
5	H aryana				41.93
6	Himachal Pra	adest	1.		54.91
7	Jammu & Ka	shmi	ir		51.02
8	Ka rnataka				19 35
9	Kerala				49.76
10	M 'dhya Pra	desh			11.61
11	M harashtra	١.			22 39
12	M mipur				3.39
13	M∍ghalaya				10.17
14	Nigaland				16.98
15	Orissa				22 54
16	Pu jab .	•	•		52.78
17	Rajasthan				20.36
18	Tamil Nadu				18.77
19.	Tripura				17.92
20.	Uttar Prade	sh		•	14.94
21.	West Benga	ıl		·	29.57
22.	Sikkim				

PRODUCTION OF CEMENT

to Questions

- 202. SHRI IBRAHIM KALANIYA: Will the Minister of INDUSTRY be pleased to state:
- (a) what was the production of cement during the years 1975-76 and 1976-77. factory-wise;
- (b) what are the names of the countries to which cement was exported together with the quantity exported to each country during the above period by each of the said factories; and
- (c) what is the quantity of cement allocated to various States during the above period for internal distribution by each of the said factories?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) and (b) The information is given in statements I and II attached. (See Appendix Cl, Annexure Nos. 14 and 15).

(c) The allocations of cement made tovarious States during 1975-76 and 1976-77 under the State Quota excluding the Central quota are given in Statement-III attached. (See Appendix Cl. Annexure No. 16). Information regarding break-up of despatches from various factories to the different States is being compiled and will be laid on the Table of the House.

CIA ACTIVITIES IN THE COUNTRY

- 203. SHRI IBRAHIM KALANIYA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that CIA is continuing its activities particularly in the border areas, public sector undertakings and educational institutions in the country; and
- (b) if so, what steps-Government have taken to check such activities?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) and (b) Necessary vigilance is being maintained in this regard keeping in view the requirements of national security. It will not be in public interest to disclose details.